

RESUME OF WORK DONE BY LOK SABHA

**EIGHTH LOK SABHA
SEVENTH SESSION, 1986**

**LOK SABHA SECRETARIAT-NEW DELHI
January, 1987/Pousa, 1908 (Saka)**

32854A

RESUME OF WORK DONE BY LOK SABHA

(EIGHTH LOK SABHA—SEVENTH SESSION)

(4th November to 9th December, 1986)



**LOK SABHA SECRETARIAT
NEW DELHI**

January, 1987/Pausa, 1908 (Saka)

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PREFACE

This Publication contains a brief resume of work done by Eighth Lok Sabha during its Seventh Session i.e. from 4th November to 9th December, 1986.

NEW DELHI ;
January, 1987

Pausa, 1908 (Saka)

SUBHASH C. KASHYAP
Secretary-General

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**RESUME OF WORK DONE BY THE EIGHTH LOK SABHA DURING
THE SEVENTH SESSION, NOVEMBER—DECEMBER, 1986**

1. DURATION OF SESSION

Date of commencement	...	4 November, 1986
Date of adjournment <i>sine die</i>	...	9 December, 1986
Date of propagation	...	12 December, 1986
Number of days of sittings	...	26
Number of hours of sittings	...	175 hours and 38 Minutes.

2. ADJOURNMENT MOTION

Admitted and Discussed

S. No.	Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken H. M.
1.	The failure of the Government to ensure strict security arrangements at the Rajghat on 2nd October, 1986 leading to the unsuccessful attempt to assassinate the President, the Prime Minister and others.	Prof. Madhu Dandavate	4-11-1986	4-11-1986 (The motion was taken up immediately after leave was granted by the House. The Discussion which was interrupted by lunch, continued till 16.50 hrs. on that day.)	Negative	3 55

3. BILLS

(i) Government Bills

S. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1.	The Sales Promotion Employees (Conditions of Service) Amendment Bill, 1986	22-8-85 (Earlier Session)	4-11-86 (As returned by Rajya Sabha with amendments)	13-11-86 (Consideration of amendments made by Rajya Sabha)	0 03	—	—	Amendments made by Rajya Sabha considered and agreed to by Lok Sabha
2.	The Citizenship (Amendment) Bill, 1986	4-11-86	—	10-11-86 0 19 11-11-86 3 06 (Consideration and passing)	6	—	—	Passed
3.	The Estate Duty (Amendment) Bill, 1986	12-8-86 (Earlier Session)	—	4-11-86 1 16 5-11-86 (Consideration and passing)	—	—	—	Passed

1	2	3	4	5	H M		6	7	8	9
4.	The Railways Bill, 1986	25-4-86 (Earlier Session)	—	5-11-86 (motion for reference of the Bill to a Joint Committee)	0	03	150	—	—	Motion for reference of the Bill to a Joint Committee (consisting of 30 members from Lok Sabha and 15 members from Rajya Sabha) with instructions to report by the last day of the first week of next session adopted. (Motion contained names of 29 members and the name of 30th member was to be announced later)
				8-12-86 (Motion for nomination of 30th member to serve on the Joint Committee)	0	01	—	—	—	In continuation of the motion adopted on 5-11-86 a motion for nomination of 30th member to serve on the Joint Committee adopted.

5.	The Juvenile Justice Bill, 1986	22-8-86 (Earlier Session)	—	5-11-86 7-11-86 10-11-86 (Consideration and passing)	4 31	10	—	Passed
6.	The Child Labour (Prohibition and Regulation) Bill, 1986, as passed by Rajya Sabha	—	10-11-86	3-12-86 9-12-86 (Consideration and passing)	3 25	62	—	Passed
7.	The Atomic Energy (Amendment) Bill, 1986	10-11-86	—	26-11-86 27-11-86 (Consideration and passing)	2 10	3	—	Passed
8.	The Indian Post Office (Amendment) Bill, 1986	10-11-86	—	14-11-86 17-11-86 18-11-86 (Consideration and passing)	4 12	26	—	Passed
9.	The Delhi Fire Prevention and Fire Safety Bill, 1986	20-8-86 (Earlier Session)	—	11-11-86 12-11-86 (Consideration and passing)	2 45	19	—	Passed

1	2	3	4	5	H M		6	7	8	9
10.	The Dock Workers (Safety, Health and Welfare) Bill, 1986	29-8-85 (Earlier Session)	12-11-86 (As returned by Rajya Sabha with amendments)	20-11-86 (Consideration of amendments made by Rajya Sabha)	0	02	—	—	—	Amendments made by Rajya Sabha considered and agreed to by Lok Sabha
11.	The Indecent Representation of Women (Prohibition) Bill, 1986 <i>as passed by Rajya Sabha</i>	—	14-11-86	9-12-86 (Consideration and passing)	0	55	30	—	—	Passed
*12.	The Coal Mines Nationalisation Laws (Amendment) Bill, 1986	17-11-86	—	24-11-86 25-11-86 26-11-86 (Consideration and passing)	3	34	6	—	—	Passed
13.	The Customs and Excise Revenues Appellate Tribunal Bill, 1986	17-11-86	—	1-12-86 (Consideration and passing)	1	30	40	—	—	Passed
14.	The Appropriation (Railways) No. 4 Bill, 1986	17-11-86	—	17-11-86 (Consideration and passing)	0	03	—	—	—	Passed

15.	The Infant Milk Foods and Feeding Bottles (Regulation of Production, Supply and Distribution) Bill, 1986, <i>as passed by Rajya Sabha</i>	—	20-11-86	—	—	19	—	Pending
16.	The Customs Tariff (Amendment) Bill, 1986	24-11-86	—	1-12-86 (Consideration and passing)	0 30	—	—	Passed
17.	The Bureau of Indian Standards Bill, 1986	24-11-86	—	26-11-86 (Consideration and passing)	2 47	5	—	Passed
18.	The Appropriation (No. 5) Bill, 1986	24-11-86	—	24-11-86 (Consideration and passing)	0 02	—	—	Passed
19.	The Central Excise Tariff (Amendment) Bill, 1986	25-11-86	—	1-12-86 (Consideration and passing)	0 03	—	—	Passed
20.	The Mental Health Bill, 1986, <i>as passed by Rajya Sabha</i>	—	27-11-86	—	—	—	—	Pending
21.	The Factories (Amendment) Bill, 1986	2-12-86	—	—	—	10	—	Pending

* The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Coal Mines Nationalisation Laws (Amendment) Ordinance, 1986 (No. 7 of 1986).

1	2	3	4	5	6	7	8	9
					H M			
22.	The Lokpal Bill, 1985	26-8-85 (Earlier Session)	—	4-12-86 (Motion for further extension of time for presentation of the Report of the Joint Committee)	0 01	—	—	A motion for further extension of time for presentation of the Report of the Joint Committee upto the last day of the Budget Session, 1987, adopted
23.	The Indian Post Office (Second Amendment) Bill, 1986	5-12-86	—	8-12-86 (Consideration and passing)	1 17	—	—	Passed
24.	The Shipping Development Fund Committee (Abolition) Bill, 1986	5-12-86	—	8-12-86 (Consideration and passing)	1 15	—	—	Passed
*25.	The Constitution (Fifty-fifth Amendment) Bill, 1986	5-12-86	—	8-12-86 (Consideration and passing)	3 48	5	—	Passed
*26.	The State of Arunachal Pradesh Bill, 1986	5-12-86	—	8-12-86 (Consideration and passing)		7	—	Passed

@27.	The Consumer Protection Bill, 1986	5-12-86	—	5-12-86 (Consideration and passing)	40	—	Passed
@28.	The Standards of Weights and Measures (Amendment) Bill, 1986	5-12-86	—	9-12-86 (Consideration and passing)	—	—	Passed
@29.	The Drugs and Cosmetics (Amendment) Bill, 1986	5-12-86	—	9-12-86 (Consideration and passing)	—	—	Passed
@30.	The Standards of Weights and Measures (Enforcement) Amendment Bill, 1986	8-12-86	—	9-12-86 (Consideration and passing)	—	—	Passed
@31.	The Essential Commodities (Second Amendment) Bill, 1986	8-12-86	—	9-12-86 (Consideration and passing)	1	1	Passed as amended
@32.	The Prevention of Food Adulteration (Amendment) Bill, 1986	8-12-86	—	9-12-86 (Consideration and passing)	—	—	Passed

* Discussed together.

@ Discussed together.

1	2	3	4	5	6	7	8	9
					H	M		
33.	The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1986	8-12-86	—	9-12-86 (Consideration and passing)	—	—	—	Passed
34.	The Agricultural Produce (Grading and Marking) Amendment Bill, 1986	8-12-86	—	9-12-86 (Consideration and passing)	—	—	—	Passed
35.	The Delhi Apartment Ownership Bill, 1986	28-2-86 (Earlier Session)	8-12-86 (As returned by Rajya Sabha with amendments)	9-12-86 (Consideration of amendments made by Rajya Sabha)	0	13	—	Amendments made by Rajya Sabha were considered and agreed to by Lok Sabha
36.	The Merchant Shipping (Second Amendment) Bill, 1986	8-12-86	—	—	—	—	—	Pending
37.	The Cotton, Copra and Vegetable Oils Cess (Abolition) Bill, 1986	8-12-86	—	—	—	—	—	Pending

Ⓐ Discussed together.

SUMMARY

1. Bills pending at the end of the last session	...	7
2. Bills introduced	...	25
3. Bills opposed at introduction stage	...	1
4. Bills passed by Rajya Sabha and laid on the Table	...	4
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	...	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table	...	3
7. Bills passed	...	30
8. Bills negatived	...	Nil
9. Bills withdrawn	...	Nil
10. Bills part discussed	...	Nil
11. Motions for adjournment of debate on Bills adopted	...	Nil
12. Bills referred to Select Committee	...	Nil
13. Bills referred to Joint Committee	...	1
14. Bills reported by Select Committee	...	Nil
15. Bills reported by Joint Committee	...	Nil
16. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha	...	Nil
17. Bills pending at the end of the session <i>vide</i> Para No. 1440 of Lok Sabha Bulletin-Part II, dated 19 December, 1986.	...	9

(II) Private Members' Bills

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H.M.			
1.	The Minimum Wages (Amendment) Bill, 1986 (<i>Amendment of section 3</i>) by Ch. Rahim Khan.	7-11-1986	—	—	—	—	—	Pending
2.	The Constitution (Amendment) Bill, 1986 (<i>Amendment of article 311</i>) by Ch. Rahim Khan.	7-11-1986	—	—	—	—	—	Pending
3.	The Constitution (Amendment) Bill, 1986 (<i>Omission of article 310, etc.</i>) by Shri Ajoy Biswas.	7-11-1986	—	—	—	—	—	Pending
4.	The Payment of Gratuity (Amendment Bill 1986) (<i>Amendment of section 2</i>) by Shri Sharad Dighe.	7-11-1986	—	—	—	—	—	Pending

5.	The Civil Disturbance Victims Compensation Bill, 1986 by Shri Syed Shahabuddin.	7-11-1986	—	—	—	Pending
6.	The Constitution (Amendment) Bill, 1986 (<i>Substitution of new article for article 347, etc.</i>) by Shri Syed Shahabuddin.	7-11-1986	—	—	—	Pending
7.	The Indian Nationals Abroad (Representation in Parliament) Bill, 1986 by Shri Syed Shahabuddin.	7-11-1986	—	—	—	Pending
8.	The Payment of Bonus (Amendment) Bill, 1986 (<i>Amendment of section 2, etc.</i>) by Shri Ajoy Biswas.	7-11-1986	—	—	—	Pending
9.	The Prevention of Insults to National Honour (Amendment) Bill, 1986 (<i>Insertion of new section 4</i>) by Shri Syed Shahabuddin.	7-11-1986	—	—	—	Pending
10.	The Prevention of Insults to National Honour (Amendment) Bill, 1986 (<i>Substitution of new sections for section 3</i>) by Shri Shantaram Naik.	7-11-1986	—	0-05 minutes taken on introduction of Bills at S. Nos. 1 to 10	—	Pending

1	2	3	4	5	6	7	8	9
					H.M.			
11.	The Widows' Pension Bill, 1985 by Shri Virndhi Chander Jain.	26-4-1985 (Earlier Session)	—	1-8-1986 14-8-1986 (Earlier Session) 7-11-1986 (Further considera- tion)	0-16 (excluding 2 hours and 41 minutes taken during Sixth Session)	Nil	Nil	Bill with- drawn by leave of the House.
12.	The Constitution (Amendment) Bill, 1985 (<i>Amendment of article 311</i>) by Shri C. Janga Roddy.	22-11-1985 (Earlier Session)	—	7-11-1986 21-11-1986 (considera- tion)	2-24	1	Nil	The motion was decla- red as not carried in accordance with Rule 157 of the Rules of Proce- dure and in accord- ance with the Con- stitution.
13.	The Schools (Taking Over and Uniform Syllabus) Bill, 1986 by Shri Balasaheb Vikhe Patil.	21-11-1986	—	—	—	—	—	Pending

14.	The Maternity Benefit (Amendment Bill, 1986 <i>Amendment of section 5</i>) by Shri K. Ramamurthy.	21-11-1986	—	—	—	—	Pending
15.	The Prevention of Insults to National Honour (Amendment, Bill 1986 (<i>Amendment of section 2, etc.</i>)) by Shri H.N. Nanje Gowda.	21-11-1986	—	—	—	—	Pending
16.	The Constitution (Amendment) Bill, 1986 (<i>Omission of article 370</i>) by Shri H.N. Nanje Gowda.	21-11-1986	—	—	—	—	Pending
17.	The Compulsory Military Training for Students Bill, 1986 by Shri H.N. Nanje Gowda.	21-11-1986	—	—	—	—	Pending
18.	The Construction Workers (Regulation of Employment and Conditions of Service) Bill, 1986 by Shri Indrajit Gupta.	21-11-1986	—	—	—	—	Pending
19.	The Constitution (Amendment) Bill, 1986 (<i>Amendment of article 111</i>) by Shri K. Ramamurthy.	21-11-1986	—	—	—	—	Pending
20.	The Travancore Christian Succession Validation Bill, 1986 by Prof. P.J. Kurien.	21-11-1986	—	—	0-04 minutes taken on introduction of Bills at S. No. 13 to 20	—	Pending

1	2	3	4	5	6	7	8	9
				H M				
21.	The Flood Control Authority of India Bill, 1986 by Dr. Chandra Shekhar Verma.	2-5-1986 (Earlier Session)	—	21-11-1986 5-12-1986 (consideration)	4-39	Nil	Nil	Discussion on the motion for consideration not concluded. Pending.
22.	The Constitution (Amendment) Bill, 1986 (<i>Insertion of new articles 23A, 23B and 23C</i>) by Prof. Madhu Dandavate.	5-12-1986	—	—	—	—	—	Pending
23.	The Constitution (Amendment) Bill, 1986 (<i>Amendment of article 85, etc.</i>) by Prof. Madhu Dandavate.	5-12-1986	—	—	—	—	—	Pending
24.	The Forest (Conservation) Amendment Bill, 1986 (<i>Amendment of section 2, etc.</i>) by Prof. Madhu Dandavate.	5-12-1986	—	—	—	—	—	Pending
25.	The Constitution (Amendment) Bill, 1986 (<i>Amendment of article 368</i>) by Shri Shantaram Naik.	5-12-1986	—	—	—	—	—	Pending

26.	The Standardisation of Style of Names of Citizens Bill, 1986 by Shri Shantaram Naik.	5-12-1986	—	—	—	—	Pending
27.	The Income-tax (Amendment) Bill, 1986 (<i>Amendment of section 230A</i>) by Shri Shantaram Naik.	5-12-1986	—	—	0-04 minutes taken on introduc- tion of Bills at S. Nos. 22 to 27	—	Pending

SUMMARY

1. Bills pending at the end of the last session	172
2. Bills introduced	24
3. Bills discussed	3
4. Bills withdrawn	1
5. Bills negatived	1
6. Bills removed from the Register of Pending Bills	10
7. Bills part-discussed	1
8. Bills pending at the end of the Session <i>vide</i> para No. 1441 of Bulletin-Part II dated 19.12.1986	184

4. CALLING ATTENTION

Sl. No.	Brief Subject	Name of Member who called the attention	Name of Minister ----- Date of statement	Time taken H. M.
1	2	3	4	5
1.	Recent hijacking of Pan-American aircraft at Karachi airport and the killing of a large number of passengers including several persons of Indian origin due to inept handling of the situation by the local authorities and the action taken by the Government in that regard.	Shri Bhattam Sriramamurthy	Shri K. Natwar Singh ----- 5.11.1986	0 41
2.	Situation arising out of the agitation for a separate state launched by the Gorkha National Liberation Front and the action taken by the Government in that regard.	Shri Saifuddin Chowdhary	Shri Buta Singh ----- 6.11.1986	1 11
3.	Situation arising out of the continued agitation by the Junior Engineers of the Department of Tele-communications and the action taken by the Government in that regard.	Shri P.R. Kumaramangalam	Shri Sontosh Mohan Dev ----- 7.11.1986	1 18

1	2	3	4	5
				H. M.
4.	Reported fire in module II of the Sahar terminal of the Bombay airport and the steps taken by the Government in that regard.	Shri Sharad Dighe	Shri Jagdish Tytler 12.11.1986	0 30
5.	Public resentment against the reportedly distorted version of I.N.A. trials in the T.V. serial 'Raj se Swaraj' and the action taken by the Government in the matter.	Shri Harish Rawat	Shri Ajit Panja 13.11.1986	0 40
6.	Situation arising out of the reported sharp increase in the clandestine deposits made by Indians in foreign banks and the steps taken by the Government in the matter.	Shri Mohd. Mahfooz Ali Khan	Shri Vishawanath Pratap Singh 14.11.1986	1 00
7.	Reported widespread epidemic of encephalitis in various parts of the country and the steps taken by the Government to check the disease.	Shri Zainul Basher	Kumari Saroj Khaparde 20.11.1986	0 38
8.	Reported poor performance of India at the export front thereby widening the trade deficit and the steps taken by the Government in regard thereto.	Shri Chintamani Jena	Shri P. Shiv Shankar 21.11.1986	1 19

9, Situation arising out of the reported acute power shortage in various parts of the country and the steps taken by the Government in regard thereto.

Shri V.S. Krishna Iyer

Shri Vasant Sathé

24.11.1986

0 55

10. Increasing atrocities on women and the steps taken by the Government in that regard.

Dr. Chinta Mohan

Shri Buta Singh

1.12.1916

1 03

11. Situation arising out of setting up of a National Test Range in Baliapal and Bhograi area of Orissa and the steps taken by the Government in regard there to.

Prof. Madhu Dandavate

Shri Arun Singh

3.12.1986

1 06

12. Reported damage caused to invaluable pieces of art sent for exposition at the Festival of India and held in France and the United States of America and the action taken by the Government in that regard.

Shri Piyus Tiraky

Shri P.V. Narasimha Rao

4.12.1986

1 15

5. DIVISIONS

Number of Divisions held	5
--------------------------	---

6. FINANCIAL BUSINESS

Subject	Date of presentation	Dates of discussion	Time taken
			H M
		(i) Railway Budget	
Supplementary Demands for Grants in respect of Budget (Railways) for 1986-87.	7.11.86	12.11.1986 13.11.1986 17.11.1986	7 17
		(ii) General Budget	
Supplementary Demands for Grants in respect of Budget (General) for 1986-87.	11.11.86	19.11.1986 20.11.1986 21.11.1986 24.11.1986	7 15
Demands for Excess Grants in respect of Budget (General) for 1984-85.	3.12.86	—	

5. DIVISIONS

Number of Divisions held	5
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6. FINANCIAL BUSINESS

Subject	Date of presentation	Dates of discussion	Time taken	
			H	M
		(I) Railway Budget		
Supplementary Demands for Grants in respect of Budget (Railways) for 1986-87.	7.11.86	12.11.1986 13.11.1986 17.11.1986	7	17
		(II) General Budget		
Supplementary Demands for Grants in respect of Budget (General) for 1986-87.	11.11.86	19.11.1986 20.11.1986 21.11.1986 24.11.1986	7	15
Demands for Excess Grants in respect of Budget (General) for 1984-85.	3.12.86	—		

7. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period of which leave granted	Date when leave granted
1.	Shri K.V. Shankara Gowda	17th July to 14th August, 1986 and 4th to 25th November, 1985.	1-12-1986.
2.	Shri Bipinpal Das	4th November to 5th December, 1986.	
3.	Prof. Narain Chand Prashar	4th November to 5th December, 1986.	
4.	Shri Charan Singh	4th November to 5th December, 1986.	
5.	Shri Srikantha Datta Narasimharaja Wadiyar	4th to 21st November, 1986.	
6.	Smt. Indumati Bhattacharyya	4th November to 5th December, 1986.	
7.	Shri Chittubhai Gamit	6th to 28th November, 1986.	
8.	Chaudhary Ram Parkash	10th November to 5th December, 1986.	

8. MOTIONS

(i) Motions under Rules 191 and 342

Sl. No.	Brief Subject	Motion under rule	Name of Member who moved	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks
					H M		
1.	General economic situation in the country	342	Shri Vishwanath Pratap Singh	3-12-86 4-12-86 5-12-86	5 35	Finance	—
2.	Environmental movement	191	Shri Digvijay Singh	4-12-86	4 13	Environment and Forests	Adopted as amended

(ii) Motion under Rule 388 for suspension of Rule

Sl. No.	Brief Subject	Member who moved	Date on which Motion moved	Time taken	Remarks
				H M	
1.	Suspension of the proviso to Rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motions for taking into consideration and passing of the Constitution (Fifty-fifth Amendment) Bill, 1986 and the State of Arunachal Pradesh Bill, 1986 in as much as those are dependent on each other.	Shri Buta Singh	8-12-86	0 01	Adopted

9. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency	Oath/ Affirmation	Language in which oath/affirmation was made	Date of taking oath/affirmation
1.	Smt. Manorama Singh	Banka-Bihar	Oath	Hindi	28-11-86
2.	Shri M.Y. Ghorpade	Raichur-Karnataka	Affirmation	English	4-12-86

10. OBITUARY REFERENCES

Sl. No.	Name	Date of death	Date on which obituary reference made	Time taken
				H M
1.	Mr. Samora Machel (President of Mozambique)	19-10-86		
2.	Shri T. Anjiah (sitting member)	18-10-86		
3.	Shri Sudhansu Bhushan Das (Member, Third Lok Sabha)	22-8-86		
4.	Shri Datta Katti (Member, Second Lok Sabha)	22-9-86	4-11-86	0 07
5.	Shri G.S. Reddy (Member, Seventh Lok Sabha)	7-10-86		
6.	Shri S A. Muruganantham (Member, Fifth Lok Sabha)	17-10-86		
7.	Shri Inani Ram (Member, Provisional Parliament)	23-10-86		

8. Shri Sanaka Buchhikotiah (Member, First Lok Sabha)	1-11-86		
9. Shri Vadehi Charan Parashar (Member, Third Lok Sabha)	4-11-86	21-11-86	0 04
10. Shri Vishnu Sharan Dubliah (Member, Second Lok Sabha)	17-11-86		
11. Dr. Imteyaz Ahmed (Member, Fourth Lok Sabha)	20-11-86		
12. Shri R. Dharmalingam (Member, Third Lok Sabha)	24-11-86	9-12-86	0 02

11. PAPERS LAID ON THE TABLE

(i) By Government	932
(ii) By Private Members	NIL

12. PETITION

Presented by member	One
---------------------	-----	-----	-----

13. QUESTIONS

(I) Starred Questions

(a) Number of questions put down in Question Lists for oral answers	...	# 489
(b) Number of Questions orally answered	...	149

(II) Short Notice Questions

(a) Number of Questions put down in Short Notice Question Lists.	...	NIL
(b) Number of Short Notice Questions orally answered	...	NIL

(III) Unstarred Questions

Number of Questions for which written answers were laid including those put down for oral answers but not reached for oral answers.	...	**5472
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* Includes 9 Starred Questions postponed/transferred from one Ministry to another.

** Includes 75 Unstarred Questions withdrawn/deleted/transferred from one Ministry to another.

(iv) Half-An-Hour discussion arising out of Answers to Questions

Sl. No.	Brief Subject	Name of the Member Who raised the Discussion	Date	Ministry/ Department	Time Taken	H. M.
1.	Legislation on Protection of Consumers	Shri Sharad Dighe	10-11-86	Food and Civil Supplies	0 43	
2.	Loss incurred by Hindustan Paper Corporation Ltd.	Shri Suresh Kurup	12-11-86	Industry	0 56	
3.	Package deal for setting up of various Projects in West Bengal	Shri Somnath Chatterjee	17-11-86	Planning	1 23	
4.	China's upgrading of Karakoram Highway	Dr. G.S. Rajhans	19-11-86	External Affairs	0 12	
5.	Modernisation of Textiles Mills	Shri Sharad Dighe	21-11-86	Textile	0 54	
6.	Trial Production by NALCO	Shri K.P. Singh Deo	24-11-86	Steel and Mines	0 49	
7.	Low wages for tea plantation Workers	Shri Piyus Tiraky	26-11-86	Labour	0 50	
8.	Disbursement of Income-Tax free cash awards	Shri Mool Chand Daga	28-11-86	Finance	0 50	
9.	Closure of Government of India Presses at Calcutta	Kumari Mamata Banerjee	3-12-86	Urban Development	0 30	
10.	Implementation of Asram accord	Shri Dinesh Goswami	5-12-86	Home Affairs	0 30	

14. RESOLUTIONS

(f) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
					H M		
1.	Disapproval of the Coal Mines Nationalisation Laws (Amendment) Ordinance, 1986 (Ordinance No. 7 of 1986)	Article 123	Smt. Geeta Mukherjee	24-11-86 25-11-86 26-11-86	3 16	Energy	Negated
2.	Approval of the Notification of the Government of India in the Ministry of Finance (Department of Revenue) G.S.R. No. 1235 (E) dated 27-11-1986, increasing the export duty leviable on black pepper from Rs. 3 to Rs. 5 per kilogram from the date of issue of the Notification.	Section 8 (2) read with section 7 (3) of the Customs Tariff Act, 1975	Shri R.K. Gadhvi	9-12-86	0 16	Finance	Adopted

*Discussed alongwith the motion for consideration of the Coal Mines Nationalisation Laws (Amendment) Bill, 1986.

(B) Private Members' Resolutions

Sl. No.	Subject	Name of member who moved	Date (s) of moving and discussion	Time taken	Ministry/ Department	Remarks
				H M		
1.	Growth of rural economy	Shri D.N. Reddy	25-7-1986 8-8-1986 (Earlier Session) 14-11-1986 28-11-1986	3 43 (excluding 3 hours and 11 minutes taken during Sixth Session)	Planning	Negative
2.	Economic policies.	Shri Bhattam Srirama Murty	28-11-1986	1 15	Planning	Discussion not concluded.

15. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Subject	Under rule	Name of members who raised the discussion	Date (s) of discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
					H M		
1.	Situation arising out of the reported explosion of nuclear device by Pakistan and the supply of AWACS and other sophisticated arms by U.S.A. to Pakistan.	193	Shri Balwant Singh Ramoowalia	6-11-86	3 40	External Affairs	—
2.	Ethnic problem of the Tamilians in Sri Lanka.	193	Shri Bhattam Sri Rama Murthy	11-11-86	3 38	External Affairs	—
3.	Recent spurt in terrorist activities in Punjab and other parts of the country.	193	Shri Bhattam Sri Rama Murthy	18-11-86	4 17	Home Affairs	—
4.	Statement made by the Prime Minister in the House on 19-11-86 regarding Second Conference of the South Asian Association for Regional Cooperation (SAARC) held at Bangalore on November 16 and 17, 1986.	193	Shri Dinesh Goswami	20-11-86	3 35	External Affairs	—

5. Situation arising out of floods and drought in various parts of the country.	193	Shri C. Madhav Reddy	25-11-86	5 46	Agriculture	—
6. Performance of the Indian sportsman at the 10th Asian Games held at Seoul.	193	Shri Dinesh Goswami	27-11-86 28-11-86	4 28	Human Resource Development	—
7. Need to preserve sanctity and dignity of the National Symbols.	193	Shri C. Madhav Reddy	28-11-86 2-12-86 3-12-86	3 57	Home Affairs	—
8. Statement made by the Minister of Home Affairs regarding situation arising out of the killings by terrorists in Punjab on 30-11-86.	193	Prof. Madhu Dandavate	1-12-86 2-12-86	6 49	Home Affairs	—

16. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

Announcement

Subject	By whom	Date
Fixation of sittings of the House on Monday, 8th December and Tuesday, 9th December, 1986.	Speaker	2-12-1986

17. STATEMENTS

(i) Sou—motu statements made/told by Ministers under Rule 372

Sl. No.	Subjects	Name of the Ministers	Date	Time taken	
1	2	3	4	5	
				H	M
1.	Scheme of declaration about foreign interest/assets and holdings by Indian Nationals and companies held abroad.	Shri Vishwanath Pratap Singh	6-11-86	0	04
2.	Financial position of the Railways.	Shri Madhavrao Scindia	7-11-86	0	06
3.	Government business for the week commencing the 10th November, 1986.	Shri H.K.L. Bhagat	7-11-86	0	17
4.	Visit to Moscow by Minister of External Affairs.	Shri Narayan Datt Tiwari	10-11-86	0	05
5.	Visit of the Minister of External Affairs to various countries as Member of the Group of Non-aligned Foreign Ministers on Comprehensive sanctions against South Africa.	Shri Narayan Datt Tiwari	10-11-86	0	06
6.	Demands of Junior Doctors' Federation of Delhi Hospitals.	Shri P.V. Narasimha Rao	10-11-86	0	05
7	Prime Minister's recent visits to (i) Harare, and (ii) Indonesia, Australia, New Zealand and Thailand.	Shri Rajiv Gandhi	13-11-86	0	09
8.	New Institutional Arrangements for Ship Financing.	Shri Janardhana Poojari	13-11-86	0	03

1	2	3	4	5
*9.	Newsprint Allocation Policy for the licensing year 1986-87 and 1987-88.	Shri Ajit Panja	13-11-86	0 02
10.	Further information regarding demands of Junior Doctors' Federation of Delhi.	Shri P.V. Narasimha Rao	13-11-86	0 02
11.	Statutory minimum price of sugarcane for 1987-88.	Shri H.K.L. Bhagat	13-11-86	0 02
*12.	Agreement reached on the demands of Junior Doctors' Federation of Delhi.	Shri P.V. Narasimha Rao	14-11-86	0 02
13.	Government business for the week commencing the 17th November, 1986.	Shri H.K.L. Bhagat	14-11-86	0 17
14.	Discovery of oil at Namti in Assam.	%Shri P.A. Sangma	17-11-86	0 01
15.	Enforcement of the Environment (Protection) Act, 1986.	Shri Bhajan Lal	19-11-86	0 01
16.	Second Conference of the South Asian Association for Regional Cooperation (SAARC) held on November 16 and 17, 1986 at Bangalore.	Shri Rajiv Gandhi	19-11-86	0 04
17.	Objectionable maps distributed by the Pakistani Pavilion at the India International Trade Fair, 1986.	Shri K. Natwar Singh	20-11-86	0 01
18.	Payment of Dearness Allowance to Group B, C, and D of Central Government employees in accordance with the formula recommended by the Fourth Pay Commission.	Shri Vishwanath Pratap Singh	21-11-86	0 03

* Also laid on the table a copy of the Newsprint-Allocation Policy.

** Also laid on the table a copy of the arrangement.

% On behalf of Shri Brahm Datt (Minister of State of Ministry of Petroleum and Natural Gas).

1	2	3	4	5
19.	Government business for the week commencing the 24th November, 1986.	Shrimati Shiela Dikshit	21-11-86	0 17
20.	Bilateral talks with Heads of Government/State during Second SAARC Summit held in Bangalore recently.	Shri Narayan Datt Tiwari	24-11-86	0 05
21.	Correcting the reply given by the Minister on the 5th November, 1986 to a supplementary by Shri Uttam Rathod, M.P. on Starred Question No. 26 regarding assassination of General Vaidya.	Shri P. Chidambaram	26-11-86	0 01
22.	Government business for the week commencing the 1st Dec., 1986.	Smt. Shiela Dikshit	28-11-86	0 15
***23.	Revision of Postal and Telecommunication tariffs.	Shri Santosh Mohan Dev	28-11-86	0 16
24.	Situation arising out of killing of several persons in Punjab on 30th November, 1986.	Shri Rajiv Gandhi	1-12-86	0 37
25.	Situation arising out of the killings by terrorists in Punjab on 30th November, 1986.	Shri Buta Singh	1-12-86	0 02
26.	Visit to India of General Secretary of the Central Committee of the Communist Party of the Soviet Union from November 25 to 28, 1986.	Shri Rajiv Gandhi	2-12-86	0 05
27.	Projections of resources for Central Plan 1987-88.	Shri Vishwanath Pratap Singh	2-12-86	0 67
28.	Government Business for the remaining part of the session.	Smt. Shiela Dikshit	5-12-86	0 24

*** Also laid on the Table a Statement, showing the details of tariff revision.

1	2	3	4	5
29.	Senior Officials' Meeting of the AFRICA Fund Committee held in Lusaka from November 24 to 26, 1986.	@Smt. Shiela Dikshit	8-12-86	0 01
30.	Incidents that took place in Delhi on 5th December, 1986.	Shri Buta Singh	8-12-86	0 05
31.	Situation in Karnataka arising out of protest against publication of a short story in the Deccan Herald.	Shri P. Chidambaram	9-12-86	0 03

@On behalf of Shri Eduardo Faleiro (Minister of State for External Affairs.)

(li) Statement Under Direction 115

Sl. No.	Brief Subject	Name of the Member who made the statement	Minister who made the statement in reply	Date	Time taken
1.	Certain information given by the Minister of Textiles on behalf of Minister of Water Resources on the 6th November, 1986 regarding Inchampall Project.	Shri C. Madhav Reddy	Shri Ram Niwas Mirdha	19-11-1986	H M 0 09

(iii) Matters Under Rule 377

(a) Details of Matters raised

Sl. No.	Subject	Name of member who raised the matter	Date	Time taken
1	2	3	4	5
				H. M.
1.	Need to clear the proposed Ib Thermal Project in Orissa.	Dr. Krupasindhu Bhoi		
2.	Need to condemn the attack on the life of the Prime Minister and take stern steps for Prime Minister's security.	Shri Somnath Rath		
3.	Need to increase the transport subsidy in the hilly districts of Uttar Pradesh particularly Almora, Pithoragarh, Chamoli, Pauri, Uttarkashi and Tehri.	Shri Harish Rawat		
4.	Need to take necessary steps to check the spread of 'silicosis' disease particularly in Mandsaur district of Madhya Pradesh.	Shri Balkavi Bairagi	4.11.1986	0 14
5.	Need to take necessary measures to protect the carpet industry in the country.	Shri Umakant Mishra		

1	2	3	4	5
				H. M.
6.	Need to take steps to check the entry of infiltrators into India from Pakistan border and also to stop assistance being given to the extremists by that country.	Shri G.S. Basavaraju		
7.	Need to make available financial assistance to the tobacco growers in Andhra Pradesh whose crops have been damaged due to floods in Godavari, Wyara and Errakalava rivers.	Shri V. Sobhanadreeswara Rao		
8.	Need to take necessary measures to meet the power requirements of Karnataka State.	Shri V.S. Krishna Iyer		
9.	Need to take necessary measures to check industrial pollution in Cochin.	Prof. K.V. Thomas		
10.	Need to include Super Thermal Power Plant at Talcher and Thermal Power Plant in Ib Valley in the 7th Plan to overcome the power crisis in Orissa State.	Shri Sriballav Panigrahi		
11.	Need to provide proper marketing facilities for the agricultural products of Himachal Pradesh viz. potato, orange, apple, ginger, etc. to ensure remunerative prices to the growers.	Shri K.D. Sultanpuri		

1	2	3	4	5
H. M.				
12.	Need to take early decision on the proposal of M/s.Hyundai Corporation of South Korea for the development of Paradip Port,	Smt. Jayanti Patnaik		
13.	Need to implement 20-point programme effectively particularly in Bihar,	Shri Ramashray Prasad Singh		
14.	Need to broadcast news bulletin in Urdu from A.I.R. Centres in Bihar particularly from Patna,	Shri Kali Prasad Pandey	5.11.86	0 10
15.	Need to provide financial assistance to the State Govt. of Bihar for construction of road bridge on Kamla river at Jhanjharpur and also to strengthen the railway bridge,	Dr. G.S. Rajhans		
16.	Need to look into the causes of malfunctioning of Atomic Power Station No. 1, Kota,	Shri Mool Chand Daga		
17.	Need to survey and sanction money for establishing road communication link between Bihar and West Bengal by connecting Delhi-Dewanganj to Hariachandrapur,	Dr. Golam Yazdani	6.11.86	0 16

1	2	3	4	5
				H. M.
18.	Need to take necessary measures to meet the power requirements of Orissa.	Shri Braja Mohan Mohanty		
19.	Need to open an Ayurvedic College in Khalilabad, Uttar Pradesh.	Dr. Chandra Sekhar Tripathi		
20.	Need to expedite the work of construction of new bridge on Mandovi river in Goa.	Shri Shantaram Naik		
21.	Need to fix the procurement price of Narma cotton at Rs. 700 per quintal.	Shri Birbal		
22.	Need to provide underground metro-rail system in big cities to solve the problem of traffic congestion	Dr. G. Vijaya Rama Rao	6.11.86	0 16
23.	Need to look into the grievances of the Marathi speaking people residing in the Karnataka - Maharashtra border areas.	Dr. Datta Samant		
24.	Need to examine the telecast of distorted projection of personal life of Netaji in a Doordarshan serial 'Raj Se Swaraj' and punish the offender suitably.	Shri Amar Roy Pradhan		

1	2	3	4	5
			H. M.	
25.	Need to ensure remunerative price of cotton to the cotton growers in the country particularly in Punjab,	Shri Teja Singh Dardi	6.11.86	0 16
26.	Need to open a Rural University in Bihar during the 7th Five year plan,	Prof. Chandrabhanu Devi		
27.	Reported offer of non-residents of Indian origin in Hong Kong to develop the Andaman Nicobar Islands on the pattern of Hong Kong,	Smt. Kishori Sinha		
28.	Need to construct an over-bridge across railway crossing in North Coimbatore in Tamil Nadu,	Shri C.K. Kuppuswamy		
29.	Need to take effective steps to safeguard the interests of cardamom growers in the country,	Prof. P.J. Kurien	10.11.86	0 10
30.	Need to sanction Rs. 22 crores to the state of Orissa for improving the sewerage system in Cuttack city,	Smt. Jayanti Patnaik		
31.	Need to take effective measures to control the pollution of environment in Visakhapatnam,	Shri Bhattam Sriramamurthy		

1	2	3	4	5
H. M.				
32.	Need to set up industries in Himachal Pradesh to provide employment to the educated unemployed.	Shri K.D. Sultanpuri	10.11.86	0 10
33.	Need to provide funds for the early electrification of Arkonam-Chingleput railway line.	Dr. S. Jagatbrakshakan		
34.	Need to take necessary measures to protect the historical places of archaeological value and develop the birth places of Pt. Motilal Nehru, Galib and Nazir in Agra as national memorials.	Shri Nihal Singh	11.11.86	0 16
35.	Need to take steps to eradicate poverty in the rural areas of the country.	Shri Umakant Mishra		
36.	Need to continue scholarships to the Scheduled Caste/Scheduled Tribe students studying in higher classes and also increase the rate of scholarships.	Shri R.P. Suman		
37.	Need to take necessary steps to protect the sick industries in Bihar.	Dr. C.P. Thakur		

1	2	3	4	5
				H. M.
38.	Need for preserving the ecological balance in the Western Ghats.	Shri Ranjitsingh P. Gaekwad		
39.	Need to direct Rajasthan Govt. to stop recovery of dues from the Indira Gandhi Canal Project Area.	Shri Birbal		
40.	Need to take necessary measures for rapid industrialisation of Kerala.	Shri K. Mohandas	11.11.86	0 16
41.	Need to conduct a study into the economic crisis in the film industry, reduce taxes and curb video piracy.	Shri Sunil Dutt		
42.	Need to take necessary measures to improve the conditions prevailing in Ranchi Mental Asylum.	Shri Mohd. Mahfooz Ali Khan		
43.	Need to start a new train from Kota or Ratlam to Delhi and to re start Dehradun Express.	Shri Shanti Dhariwal		
44.	Need to declare the people of Ladakh region as Scheduled Tribe.	Shri P. Namgyal		
45.	Need to take preventive steps to save Lakshadweep from the menace of sea erosion.	Shri P.M. Sayeed		

1	2	3	4	5
				H. M.
46. Need to start T.V. Relay Centres at Damoha and Panna for the benefit of Harijans and Adivasis of these districts in M.P.	Shri Dal Chand Jain			
47. Need to take immediate steps for the development of Paradeep Port.	Shri Braja Mohan Mohanty			
48. Need to organise voluntary consumer efforts to protect them from unhealthy trade practices.	Shri Satyendra Narain Sinha		12.11.86	0 12
49. Need for early release of grants by the University Grants Commission to Vidyasagar University, Midnapur in West Bengal.	Dr. Sudhir Roy			
50. Need to help the State of Tamil Nadu to augment the generation of thermal power to meet the power crisis in the State.	Shri P. Kolandaivelu			
51. Need to ensure that the site offered for the setting up of proposed Gas based fertiliser unit at Shah-jahanpur, is not changed and the plant is commissioned by 1988.	Shri Jitendra Prasada			

1	2	3	4	5
			H. M,	
52. Need to take necessary steps to implement special component Plan and tribal sub-plan for the Welfare of Scheduled Castes / Scheduled Tribes.	Shri Anadi Charan Das			
53. Need to develop Bakel Fort near Kasargod in Kerala as a tourist centre.	Shri I. Rama Rai			
54. Need to clear major projects of Andhra Pradesh and set up a high power transmitter in Rayalseema in Andhra Pradesh.	Dr. Chinta Mohan			
55. Need to send a study team to Mahbubnagar district and other parts of Andhra Pradesh to assess the damage caused due to drought and release liberal interim aid to combat the situation.	Sh. S. Jaipal Reddy		13.11.86	0 13
56. Need to open more Primary Health Centres in tribal areas of Kerala to achieve the target of 'Health for all by 2000 A.D.'	Dr. K.G. Adiyodi			
57. Need to create a separate independent Telephone Circle for Goa, Daman and Diu with three divisions.	Shri Shantaram Naik			

1	2	3	4	5
			H. M.	
58.	Need to give adequate financial assistance to the State Government of Uttar Pradesh in view of the recommendations of A.R. Sen Committee for the rapid agricultural development of the Eastern part of the State.	Shri Zainul Basher		
59.	Need for construction of highway bridge on Kali Sind and Parvati rivers to ensure smooth flow of traffic from Kota in Rajasthan to various towns in Madhya Pradesh.	Shri Jujhar Singh		
60.	Need to start Vayudoot Service from Jammu to Poonch, Rajouri and Kishtwar	Shri Janak Raj Gupta		
61.	Need to review the Poverty Amelioration Programme in Uttar Pradesh particularly in Mirzapur District.	Shri Ram Pyare Panika		
62.	Need to constitute a Parliamentary Committee to study the problems of Mica industry.	Shri P. Penchalalab	17.11.86	0 10
63.	Need to develop the stretch of National Waterway between Farakka and Haldia first as per report of the Dutch consultants.	Shri Saifuddin Chowdhary		

1	2	3	4	5
				H. M.
64.	Need to direct commercial banks in Orissa to participate in term lending along-with State Financial Corporation for expeditious sanction of working capital for development of small industries.	Dr. Krupasindhu Bhoi		
65.	Need to develop Cape Camorin as an international tourist resort.	Shri N. Dennis		
66.	Need to link Ayodhya by rail with other big cities of the country and also construct a rail bridge across the Saryu river in Ayodhya.	Shri R.P. Suman		18.11.86 0 13
67.	Need to connect Bhubancshwar with Vishakhapatnam, Raipur and Port Blair by Vayudoot Services and also introduce Vayudoot service at some other Centres in Orissa.	Shri Braja Mohan Mohanty		
68.	Need to look into the problems of the displaced persons in Rengali and Indravati areas in Orissa and take suitable remedial measures.	Shri Sriballav Panigrahi		

1	2	3	4	5
				H. M.
69.	Need to exploit various places of attraction in Kerala for promotion of tourism.	Prof. K.V. Thomas		
70.	Need to give sanction to the Kuriar Kutty Karapara multi-purpose project in Kerala.	Shri V.S. Vijayaraghavan		
71.	Need to encourage sugarcane cultivators by giving subsidy to increase sugar-cane cultivation to save the sugar mills in Kerala and also give relaxation to bring molasses from other states.	Shri Thampan Thomas		
72.	Need to implement recommendations of the Fourth Pay Commission in respect of women employees and reject some others.	Smt. Geeta Mukherjee		
73.	Need to draw rehabilitation plant for the people uprooted in the NALCO Project in Orissa and explore the possibility of setting up the Research Centres for Alumina and Aluminium at Damanjori and Angul.	Shri K.P. Singh Deo		

1	2	3	4	5
				H. M.
74.	Need for an early construction of railway over-bridge in Sonapat.	Shri Dharampal Singh Malik		
75.	Need to start super fast trains from Madhya Pradesh to Calcutta and Ahmedabad.	Shri Kamodi Lal Jatav		
76.	Need to construct a link highway to connect National Highway Nos. 47 to 17 in Kerala for the convenience of pilgrims visiting Guruvayur Temple.	Shri P.A. Antony		
77.	Need to look into the grievances of about 40,000 sailors in the country.	Shri I. Rama Rai	19.11.86	0 11
78.	Need to strictly enforce the provisions of the Prevention of cruelty to Animals Act, 1960.	Shri Mool Chand		
79.	Need to ensure proportionate share of electricity supply to Rajasthan from interstate power projects and provide necessary assistance to the Palana lignite and gas based plant at Ramgarh.	Shri Virldhi Chander Jain		

1	2	3	4	5
				H. M.
80.	Need to run a shuttle between Kagaznagar and Secunderabad in Andhra Pradesh for the convenience of the industrial workers.	Shri G, Bhoopathy		
81.	Need to restore the Trivandrum Mail.	Dr. S. Jagatrakshakan		
82.	Need to increase the forest area by taking various urgent measures to save the country from ecological disaster.	Dr. P. Vallal Peruman		
83.	Need to set up 'Forest Protection Force' with all the necessary modern communication equipments.	Sh. Mohan Lal Jhikram		
84.	Need to take up the works for development of backward areas of Chambal Valley and a portion of river Jamuna.	Shri Ganga Ram		
85.	Need to allocate special funds to the Bundelkhand Development Authority for the development of the region and for elimination of dacoits.	Shri Dal Chand Jain		
86.	Need to provide adequate funds to the State Government of Rajasthan for the development of Boondi and Kota towns as tourist resorts.	Shri Shanti Dhariwal		
			20.11.86	0 13

1	2	3	4	5
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H. M.

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|---|-------------------------|-----------------|
| 87. Need to conduct survey to examine the feasibility of laying a railway line from Berhampur (Ganjam) to Dasapalla and to connect it with Khurda and Bolangir in Orissa. | Shri Somnath Rath | } 20.11.86 0 13 |
| 88. Need to take up with the Govt of Nepal the construction of an embankment and a reservoir in the area of river Bhutahi Balan in Nepal. | Dr. G.S. Rajhans | |
| 89. Need to take steps for the reopening of National Herald and Quomi Awaz. | Shri Somnath Chatterjee | |
| 90. Need to take steps to bring about normalcy in Darjeeling district of West Bengal and to ensure normal flow of commodities to Sikkim. | Smt D.K. Bhandari | |
| 91. Need to clear the draft bill on land ceilings sent by the Govt. of Goa. | Shri Shantaram Naik | } |
| 92. Need to make military education compulsory for all students in the country. | Shri Mool Chand Daga | |

1	2	3	4	5
				H. M.
93.	Need to declare some development blocks of Pithoragarh, Chamoli and Uttarkashi districts of Uttar Pradesh as tribal areas.	Shri Harish Rawat		
94.	Need to open an office of Chief Regional Manager at Berhampur (Ganjam) and also open evening branches at Aska junction and Bhanjanagar Bazar in Orissa.	Shri Somnath Rath		
95.	Need to increase the rate of compensation to farmers whose lands are acquired by DDA in Delhi and also provide all facilities in the villages surrounded by DDA colonies.	Shri Bharat Singh	24.11.86	0 14
96.	Need to allocate more funds to the State Government of Orissa for construction of bridges and roads in Dhenkanal district.	Shri K.P. Singh Deo		
97.	Need to construct a mini under-bridge in Nellore town in Andhra Pradesh.	Shri P. Penchalaiah		
98.	Need to delete article 310 and 311 (2) (a) (b) and (c) of the constitution and also bring parity in pay of Central and State Govt. employees.	Shri Ajoy Biswas		

1	2	3	4	5
				H. M.
99.	Need to post Central Industrial Security Force Personnel at Neyveli Lignite Corporation to prevent theft of valuable stores.	Dr. P. Vallal Peruman		
100.	Need to extend transport subsidy to the desert areas of Barmer, Jaisalmer and Jodhpur Distt. in Rajasthan.	Shri Virdhi Chander Jain		
101.	Need to reduce the average of opium purchased from the growers from 32 Kg. to 27 Kg. in Madhya Pradesh and Rajasthan to protect the interests of opium growers.	Shri Mahendra Singh	25.11.86	0 11
102.	Need to streamline the Haj affairs and arrange direct flights from Srinagar to Jeddah.	Prof. Saifudin Soz		
103.	Need to provide STD facilities in Pathanamthitta district of Kerala.	Prof. P.J. Kurien		
104.	Need to exempt international awards and prizes won by our artists/sportsmen from customs duty.	Shri Ranjitsingh Gaekwad		

1	2	3	4	5
			H. M.	
105.	Need to improve Telephone services in Varanasi region of Uttar Pradesh.	Shri Zainul Basher		
106.	Need to electrify Bangalore and Jallarpet.	Dr. V. Venkatesh		
107.	Need to reconsider the decision regarding closure of Govt. of India Press, Calcutta.	Km. Mamta Banerjee		
108.	Need to declare various districts of eastern Uttar Pradesh as backward districts and set up a Development Board for their development.	Shri Madan Pandey		
109.	Need to set up small and large scale industries in Agra district of Uttar Pradesh.	Shri Ganga Ram		
110.	Need to have a uniform pattern of Sales tax in all States to check its evasion.	Smt. Usha Rani Tomar	26.11.86	0 14
111.	Need to take steps to check pollution in Kota city of Rajasthan.	Shri Shanti Dhariwal		
112.	Need to ensure that the prime movers of monoblock pumpsets are not classified as	Shri P. Kolandaivelu		

1	2	3	4	5
				H. M.
	'electric motor' and subjected to excise duty to safeguard the interests of manufacturers of Coimbatore.			
113.	Need to look into the methods of diagnosis of AIDS.	Dr. A. Kalanidhi		
114.	Need to consider the situation arising out of the total strike of the Government employees in Uttar Pradesh.	Shri Arif Mohammad Khan		
115.	Need to revise the pay scales of the university teachers in the country.	Prof. Chandra Bhanu Devi		
116.	Need to establish a lowpower TV Centre in Balasore district, Orissa before the end of current financial year.	Shri Chintamani Jena		
117.	Need to sanction irrigation schemes of Jhalawar Parliamentary constituency of Rajasthan.	Shri Jujhar Singh		
118.	Need to ensure payment of bonus and outstanding salary to the workers of Modi Spinning and Weaving Mills and to take steps to re-open these closed units.	Shri R.P. Suman		

1	2	3	4	5
				H. M.
119.	Need to clear Irrigation Schemes of Maharashtra State pending with Central Government.	Shri Vilas Muttemwar		
120.	Need to notify Dhobi community in Andhra Pradesh as Scheduled Caste.	Shri V. Sobhanadreeswara Rao	27.11.86	0 12
121.	Need to construct a rail bridge between Pahelja and Digha in Bihar.	Shri Ram Bahadur Singh		
122.	Need to continue free medical facilities in hospitals in Uttar Pradesh.	Shri Ram Nagina Mishra		
123.	Need to motivate the youth and eligible couples in family planning.	Smt. Vyajayanthimala Bali		
124.	Need to establish development boards for Vidharba, Marathwada and other backward regions of Maharashtra.	Shri Banwari Lal Purohit		
125.	Need to introduce daily air service to Ladakh.	Shri P. Namgyal		
126.	Need to set up a branch of All India Medical Institute at Calcutta to cater to the medical needs of the people of the Eastern region.	Shri Ashutosh Law		

1	2	3	4	5
			H. M.	
127.	Need to appoint a body to monitor the programme for development of tribals of Cannanore region of Kerala.	Shri Mullappally Ramachandran		
128.	Need to take immediate steps to supply special medicines to Tamil Nadu to check the incidence of encephalitis.	Shri C.K. Kuppuswamy	1.12.86	0 11
129.	Need to allot sufficient funds for executing Padaballi and Darigallu Projects in Andhra Pradesh.	Shri K. Ramachandran Reddy		
130.	Need to consult the teachers of Kendriya Vidyalaya at the time of their pay revision.	Dr. Sudhir Roy		
131.	Need to provide financial assistance to the Govt. of Maharashtra to run the Cotton Monopoly procurement Scheme.	Shri Balasaheb Vikhe Patil		
132.	Need to set up microwave link at Berhampur TV Relay Centre, in West Bengal.	Dr. Phulrenu Guha		
133.	Need to convert railway line between Guntakal and Secunderabad into a broad gauge line.	Smt. Basavarajeswari		

1	2	3	4	5
			H. M.	
134.	Need to educate people about overeating and also enact necessary legislation in this regard.	Shri Mool Chand Daga		
135.	Need to start work on refractories project at Pithoragarh in Uttar Pradesh immediately and investigate reasons for delay.	Shri Harish Rawat		
136.	Need to set up a steel plant at Vijayanagar in Karnataka.	Shri Srikantha Datta Narasimharaja Wadiyar		
137.	Need to remove the misgivings being created amongst the Scheduled Castes/Scheduled Tribes regarding their reservation in Govt. service.	Shri Ganga Ram	2.12.86	0 10
138.	Need to conduct a survey in district Etah of Uttar Pradesh to explore the possibility of setting up cooking gas agencies.	Shri Mohd. Mahfooz Ali Khan		
139.	Need to increase the support price of cotton.	Shri Kadambur M.R. Janarthanan		
140.	Need to protect the interests of HDPE units in the country in case Jute packing is made mandatory.	Shri Ranjitsingh Gaekwad		

1	2	3	4	5
				H. M.
141.	Need to undertake comprehensive survey of water resources in Kanpur.	Shri Jagdish Awasthi		
142.	Need to allow farmers to thrash their paddy crops and open purchase centres for selling paddy at a reasonable price in the country particularly in Uttar Pradesh.	Shri Ram Pujan Patel		
143.	Need to set up small scale industries in Balia and Azamgarh districts of eastern Uttar Pradesh.	Shri Raj Kumar Rai	3.12.86	0 03
144.	Need to open a Navodaya School in Palghat district of Kerala.	Shri V.S. Vijayaraghavan		
145.	Need to convert Shahganj—Azamgarh Mau-Ballia meter gauge line into broad-gauge.	Shri Santosh Kumar Singh		
146.	Need to sanction an amount of Rs. 80 crores for construction of Mankhurd-Belapur railway line in Bombay.	Dr. Datta Samant		
147.	Need to persuade the Government of Karnataka to release at least 50 TMC of	Shri S. Singaravadivel		

1	2	3	4	5
			H. M,	
	Water from their reservoirs to Tamil Nadu and also refer Cauvery water dispute to a time-bound tribunal.			
148.	Need to convert the track between Kolar and Bangarpet into Broad gauge.	Dr. V. Venkatesh		
149.	Need to accord sanction to Sidhmukh and Nauhar canal projects in Rajasthan.	Shri Birbal		
150.	Need to convert meter gauge line between Chapra and Aurihar Junction into broad gauge.	Shri Zainul Basher	4.12.86	0 14
151.	Need to provide financial assistance to the State Government of Andhra Pradesh to meet situation created by floods and drought in the State.	Shri B.N. Reddy		
152.	Need to revive the exploratory fishery project at Paradip in Orissa.	Smt. Jayanti Patnaik		
153.	Need to make it obligatory to indicate the contents of the food items on their containers/packets.	Shri Dal Chand Jain		

1	2	3	4	5
				H. M.
154.	Need to provide sufficient financial assistance for early completion of Sagar Mal Gopa and Veer-bal branches of Indira Gandhi Canal in Rajasthan.	Shri Virdhi Chander Jain		
155.	Need to provide more facilities at Satna and Mahiyar railway stations in Madhya Pradesh.	Shri Aziz Qureshi		
156.	Need to construct trunk roads all along the coastal areas of the country.	Dr. P. Vallal Peruman		
157.	Need to allow generation of electricity in private sector to meet the power requirements of the country.	Shri Hafiz Mohd. Siddiq		
158.	Need to set up an electronic design and technology centre at Bhubaneswar in Orissa.	Smt. Jayanti Patnaik		
159.	Need to construct an over bridge over Lucknow-Naka railway crossing on Sultanpur—Lucknow road.	Shri Raj Karan Singh	8.12.86	0 11
160.	Need to protect the Chambal Valley reservoirs from sedimentation and take measures to stop the illegal operations in the Chambal catchment area.	Shri Jujhar Singh		

1	2	3	4	5
			H. M.	
161.	Need to fix the support price of groundnut at Rupees six hundred and fifty per quintal.	Shri K. Ramachandra Reddy		
162.	Need to install effluence treatment plants throughout the country particularly at Ranipet in Tamil Nadu to check pollution in the country.	Shri R. Jeevarathinam		
163.	Need to restore the inland water transport facility between Kanya Kumari and Ernakulam.	Shri N. Dennis		
164.	Need to lay railway line connecting Barabanki with Baharaich in Uttar Pradesh.	Shri Kamala Prasad Rawat		
165.	Need to repair the National Highway from Bihar to the Chinese border.	Smt. Madhuri Singh		
166.	Need to provide financial assistance to the State Government of Madhya Pradesh for lift irrigation project to ensure water supply to Datia town.	Shri Krishna Singh		
167.	Need to take measures to destroy the Latina bushes to protect the forests in the country.	Shri Mohanlal Jhikram		

1	2	3	4	5
				H. M.
168.	Need to increase the monthly remuneration being paid to Village health guides and also the amount of medicines supplied to them per month.	Shri Chintamani Jena	9.12.86	0 28
169.	Need to take steps to modernise Sindri Fertilizer Plant.	Shri Basudeb Acharia		
170.	Need to fix realistic procurement price for the jute crop by the Jute Corporation of India.	Shri Syed Shahabuddin		
171.	Need to provide more railway facilities to the residents of Kanpur town.	Shri Jagdish Awasthi		
172.	Need to make arrangements for rehabilitation of persons whose crops and property have been damaged due to water logging in Indira Gandhi Canal area.	Shri Birbal		
173.	Need to make effective arrangements for timely transportation of agricultural produce from Punjab to other States.	Shri Balwant Singh Ramoowalia		
174.	Need to prevent any violation of the Constitution by anti-Hindi agitationists.	Shri Raj Kumar Rai		

1	2	3	4	5
				H. M.
175.	Need to look into the affairs of Banaras Hindu University.	Shri Saifuddin Choudhary		
176.	Need to start work in the diamond mines in Panna district of Madhya Pradesh.	Shri Dal Chand Jain		
177.	Need to take immediate measures to set up the proposed Himalayan Environmental Institute in Pithoragarh District of Uttar Pradesh.	Shri Harish Rawat		
178.	Need to remove all kinds of exploitation from our social life.	Shri Mool Chand Daga		

**(b) Position Regarding Receipt of Replies from Ministers Concerned
as on 30.1.87**

First Session

(15th January, 1985 to 30th January, 1985)

As on	Total Number of matters raised	Progress of replies sent to the Members and copies thereof endorsed to Lok Sabha Secretariat	Percentage of replies sent to the Members by the Ministers
1	2	3	4
30-1-1987	61	53	86.9%

Second Session

(13th March, 1985 to 20th May, 1985)

30-1-1987	351	307	87.5%
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Third Session

(13rd July, 1985 to 29th August, 1985)

30-1-1987	158	121	76.6%
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Fourth Session

(18th November, 1985 to 20th December, 1985)

30-1-1987	150	118	78.7%
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Fifth Session

(From 20th February, 1986 to 8th May, 1986)

30-1-1987	330	246	74.5%
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Sixth Session

(17th July, 1986 to 22nd August, 1986)

30-1-1987	149	110	73.8%
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18. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken		Percentage to the total time taken
	H	M	
ADJOURNMENT MOTIONS	3	35	2.00
BILLS			
(a) Government Bills	*40	53	23.3
(b) Private Members' Bills	7	32	4.3
BUDGETS			
(a) Railway Budget	7	17	4.1
(b) General Budget	7	15	4.1
CALLING ATTENTION NOTICES (RULE 197)	11	36	6.6
DISCUSSIONS			
(a) Short Duration Discussion (Rule 193)	36	10	20.6
(b) Half-an-Hour Discussions (Rule 55)	7	37	4.3
MATTERS UNDER RULE 377	4	31	2.6
MOTIONS			
(a) Motions under Rules 191 and 342	9	48	5.6
(b) Motion under Rule 388	0	01	—
QUESTIONS	22	27	12.8
RESOLUTIONS			
(a) Statutory Resolutions	*0	16	0.2
(b) Private Members' Resolutions	4	58	2.8
STATEMENTS (RULE 372)	3	48	2.2
OTHER MATTERS such as Oath or Affirmation. Papers laid on the Table, obituary references, Questions of Privilege, Points of Order, Personal Explanations etc.	7	54	4.5
	175	38	100.0

* Joint Discussion took place on Statutory Resolution [*vide* statement No. 14 (i), SI. No. 1] and motion for consideration of the connected Government Bill [*vide* statement No. 3(i), SI. No. 12]. Time taken on joint discussion has been shown under Government Bills.